## Regarding implementation of Prime Minister?s National Relief Fund though online mode

**SHRI NILESH DNYANDEV LANKE (AHMEDNAGAR):** Hon?ble Madam Chairperson, today I rise to discuss an urgent issue. Prime Minister?s National Relief Fund provides maximum Rs. 3 lakh for medical treatment, but it needs to be increased. Under PMNRF, an MP can refer only 35 cases per year. This rule is not appropriate and the cap of 35 cases should be removed and maximum cases should be granted a permission. The number of panel hospitals should also be increased immediately. At least one panel hospital should be there in each tehsil.

This PMNRF scheme is being implemented through postal service. It should be implemented through online mode so that a patient should get a financial relief as early as possible.

Madam, one more special provision option should be included in PMNRF. If the diagnosed disease is not in the approved list, it should be treated as special case and financial assistance could be provided.

Thank you very much for this opportunity to speak.